

Calcutta High Court (Appellate Side)

Scrutiny List From 30-06-2021 To 30-06-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CPAN	438/2021	FARIDA BEGUM AND ANOTHER	SURENDRA KUMAR SHARMA	21-07-2021	XEROX COPY OF THE ORDER IS NOT ATTACHED
2	CPAN	439/2021	KUTUB UDDIN MOLLA AND OTHERS	SUBHRANGSU PANDA	21-07-2021	THE XEROX COPY OF THE ORDER IS NOT ATTACHED WITH THE FILE
3	CPAN	440/2021	BISWA PARICHAY SELF HELP GROUP AND ANOTHER	SAMRAT DEY PAUL	21-07-2021	THE NAME OF THE HONOURABLE CHIEF JUSTICE IS WRONGLY WRITTEN IN THE PETITION
4	CPAN	441/2021	ATANU SEN AND ANOTHER	SUBIR SABUD	21-07-2021	SHORT LIST OF DATES, SYNOPSIS AND ZEROX COPY OF THE ORDER HAS TO BE ATTACHED AFTER THE PRESENTATION FORM.
5	CRM	4460/2021	ANARUL MONDAL	RAJESHWAR CHAKRABORTY	21-07-2021	1.PETITIONER IN JAIL HAS NOT BEEN MENTIONED
6	CRM	4461/2021	DEBASISH DUTTA	CHAITALI MUKHOPADHYAY	21-07-2021	THE SALUTATION OF THE HONOURABLE CHIEF JUSTICE IS NOT PROPER.
7	CRM	4466/2021	AKHIL SARKAR AND OTHER	ABHIJIT SARKAR	01-07-2021	NO STAMP OF NOTARY PRESENT ON THE ID PROOF OF THE PETITIONER NO 3.
8	CRR	1412/2021	SUBIR SARKAR	SANTANU MAJI	21-07-2021	THE VOKALATNAMA IS NOT PROPERLY FILLED UP.
9	MAT	612/2021	NITYANANDA CHATTERJEE@NITAI	RAJNANDINI DAS	21-07-2021	1. Xerox copy of the order is not attached.
10	WPA	11012/2021	KANCHAN JAIN	MRINAL DAS	21-07-2021	THE SALUTATION OF THE HONOURABLE CHIEF JUSTICE IS NOT PROPER
11	WPA	11014/2021	PRANAB KUMAR GHOSH	SK IMTIAJ UDDIN	21-07-2021	SHORT LIST OF DATES AND SYNOPSIS SHOULD NOT EXCEED 2 PAGES
12	WPA	11025/2021	GOPAL SAHA AND OTHERS	HIMANGSHU GHOSH	21-07-2021	1. WELFARE STAMP NOT PRESENT 2. SHORT LIST OF DATES IS WRONGLY TITLED AS BRIEF HISTORY
13	WP.ST	57/2021	SK. JAHIRUDDIN AND ANR	SIMA GHOSH	21-07-2021	CURRENT PRESENTATION FORM IS REQUIRED.2. BRIEF LIST OF DATES AND XEROX COPY OF ORDER IS NOT PRESENT.

Printed On 30-06-2021